

NATIONAL COMPANY LAW TRIBUNAL
COURT- I, MUMBAI
SPECIAL BENCH

Item 24

C.P. (IB)/285/(MB)/2022

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **Agile Security Force & Systems Private limited**

Appearance (via video-conference):

For the Applicant : None present

Sections 10 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 22.12.2022, for further consideration and hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Vedant Kedare

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)